

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO. 180/00015/2016

Tuesday, this the 5th day of June, 2018

CORAM

**HON'BLE MR. U. SARATHCHANDRAN, JUDICIAL MEMBER
HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Aneesh Kumar.N, Aged 37
s/o.Balan.N, Gramin Dak Sevak Branch Post Master
Kilinnanyam Post Office, Residing at
Nagath House, Eravattoor (PO), Perambra
Vadakara, Kerala State – 673 525

... **Applicant**

[By Advocate Mrs.R.Jagada Bai]

V.

1. Union of India, represented by the
Secretary to Government of India
Department of Posts, Dak Bhavan
New Delhi- 110 001
2. The Post Master General, Northern Region
Kerala Circle, Kozhikode-673 011
3. The Superintendent of Post Offices
Vadakara Division, Vadakara – 673 101
4. The Assistant Superintendent of Post Offices
Vadakara South Division, Vadakara-673 101
5. Smt.Anupama.G.S, Aged 31
Father's name and residential address not available
Postman Edakulam Post Office, Quilandi
Kerala State – 673 306

... **Respondents**

**(By Advocate Mr.N.Anilkumar,Sr.PCGC(R) for R 1to 4 & Mr.O.V.Radhakrishnan,Sr
with Mrs.K.Radhamani Amma for R5)**

This application having been finally heard on 5.6.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

Mr.U. Sarathchandran, Judicial Member:

Smt. Jagadabai learned counsel for the applicant submitted that as the applicant has secured another employment he is not pressing the O.A.

2. She further submitted that as per the instructions she received from the

applicant the O.A. can be closed.

3. Accordingly, the O.A. is closed as not pressed. No order as to costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

sj

List of Annexures

- Annexure A-1 - A copy of the Seniority List of GDS of Vadakara Postal Division as on 1.7.2014
- Annexure A-2 - A copy of the Notification for Limited Departmental Competitive Examination to the cadre of Postman/Mail Guard notified by the respondent no.3 under No.B2/12-2/2014 dated 11.8.2014
- Annexure A-3 - A copy of letter No.B2/128/2014 dated 12.8.2014 notifying the vacancy position in Vadakara Postal Division
- Annexure A-4 - A copy of the list of candidates present for the Post Man Examination 2014 in Vadakara Postal Division supplied by the Respondent No.3.
- Annexure A-5 - A copy of the mark list of the candidates who have taken up the Postman Examination-2014 in Vadakara Postal Division supplied by the Respondent No.3.
- Annexure A-6 - A copy of the letter No.B2/128/2014 dated 27.10.2014 issued by the Respondent No.3 directing the applicant to produce a Non Creamy Layer Certificate for considering him against the vacancy in OBC category
- Annexure A-7 - A copy of the representation dated 20.2.2015 sent by the Applicant to the Respondent No.3 to rectify the error occurred in promotion as Postman in the OBC quota and to offer promotion to him along with its English Translation
- Annexure A-8 - Copy of the order No.BPM/BO/20 dated 10.3.2015 of the respondent no.4 rejecting the claim of the for promotion to the cadre of Postman in Vadakara Postal Division
- Annexure A-9 - A copy of the application under RTI Act submitted by the applicant on 8.7.2015 to the respondent no.3 for supply of copy of documents along with its English translation.

Annexure A-10 (series) - A copy of the letter No.L/RTI/DLG/301/15-16 dated 21.7.2015 issued by the respondent no.3 along with its enclosures and English translation of A 10/3

Annexure R1(a) - True copy of the application form submitted by the applicant

Annexure R1(b) - True copy of the minutes of the Screening Committee Meeting

Annexure A-11 - Copy of the Government of India Government of India Ministry of Personnel, Public Grievances and Pensions Department of Personnel and Training Establishment Reservation-1 Section OM No.36011/1/2012-Estt.(Res.) dated 14.3.2016 referring the Ministries letter No.36011/1/2007 – Estt. (Res.) dated 20.3.2007

Annexure A-12 - copy of the Hon'ble Delhi High Court order in W.P(C) No.11928/2009 pronounced on 6.4.2010

Annexure A-13 - Copy of the order of the Hon'ble Supreme Court in Civil Appeal No.1691 of 2016 (Arising out of SLP(C) No.27550 of 2012) pronounced on 24.2.2016

Annexure A-14 - Copy of an extract (page 263) of Para 2 of Department of Personnel & Training OM No.22011/3/80/Estt-(D) dated 26.3.1980 from the compendium for promotions and reservations.

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